NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 779/2022 In C.P. (IB)/2326(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Laxmikant Yeshwant Desai
V/s
Mr. Nikhil Gandhi
IN THE MATTER OF
Evershine Advisory Services Pvt Ltd
V/s
Spice Infra trading Pvt Ltd

APPEARANCES: -
FOR THE APPLICANT/ LIQUIDATOR : Adv. Aniruth Purusothaman
Section: 54(1), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Manish Tiwari